OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Judicial Officers shall occupy and hold their Court in room number mentioned against their names, w.e.f. 21/05/2018:-

Sl. No.	*Name of the Judicial Officers*	*From*	*To*
1.	Sh. Prashant Kumar, ASJ-04 (Central)	*218*	*119*
2.	Sh. Rajinder Kumar, JSCC-cum-ASCJ-cum-Guardian Judge, West	*119*	*35*

(Talwant Singh)
District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

NO. 34504-52 **CTB/THC/2018** **DATED** 19 MAY 2018

Copy forwarded for information & necessary action to:-

1. The PS to Ld. District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. District & Sessions Judge (West), Delhi.
3. The Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. Ld. Officer concerned.
5. Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. Ld. Admn. Civil Judge, (Central/West), THC, Delhi.
7. The Sr. A.O. (Judl.)/A.O. (Judl.), O/o Ld. Administrative Civil Judge (Central), THC, Delhi.
8. The A.O. (Judl.)/Incharge, Administration Branch (I, II, III), Accounts Branch & Filing Section, THC, Delhi.
9. The Sr. A.O. (Judl.), Judicial Branch, Tis Hazari Courts, Delhi.
10. The Sr. A.O./A.O. (J)/Incharge, Recruitment Cell, Tis Hazari Courts, Delhi.
11. The Sr. A.O./A.O. (J)/Incharge, Computer Branch, Tis Hazari Courts, Delhi
12. The A.O. (Judl.)/Incharge, Care Taking Branch (Central & West) and Computer Branch, THC for necessary arrangements.
13. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
14. The Telephone Operator, Reception Office, THC, Delhi.
15. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
16. Notice Boards, THC, Delhi.

District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi